

**A D V E R T I S E M E N T**


Dated Kajalgaon the 14<sup>th</sup> June , 2018.

Application are invited from the experienced persons of the Establishment of the District & Sessions Judge of the state of Assam to fill up the post of Sheristadar in the Establishment of the undersigned in the Pay Scale of Rs. 30,000/- 1,10,000/- with Grade Pay Rs. 14,500/- per month as per R.O.P Rules, 2017.

The candidate must be a graduate and must have served either as Sheristadar of the Office of the Additional District & Sessions Judge or as Head Assistant in the District & Sessions Judge Establishment continuously for a minimum period of 5(five) years.

The intending candidates shall submit their applications through proper channel by enclosing Experience Certificate issued by the respective officers along with all the testimonials and two recent passport size photographs. Applications should reach to the office of the undersigned on or before 15/07/2018.


Candidates shall have to appear before the selection Board for interview at their own expenses. The date of interview will be intimated in due course.

  
( D.J. Mahanta )  
District & Sessions Judge,  
Chirang, Kajalgaon

Memo No.DJCH-I-II/2015-18/ *1447-50* Dated: Chirang, the *14<sup>th</sup>* day of June, 2018.

**Copy forwarded for information and necessary action to:**

1. The District and Sessions Judge, Kamrup (M), Guwahati/ Kamrup(R), Amingaon/ Nalbari/ Barpeta/ Darrang, Mandaldoi / Lakhimpur, North Lakhimpur/ Dhemaji/ Tinsukia/ Nagaon/ Sonitpur, Tezpur/ Dibrugarh/ Sivsagar/ Jorhat/ Golaghat/ Morigaon / Cachar, Silchar/ Hailakandi/ Karimganj/ Goalpara/ Bongaigaon/ Kokrajhar/ Dhubri/ Baksa, Mushalpur/ Udalguri/ Karbi Anglong, Dipu/ Dima Hasao, Haflong with a request to circulate the advertisement amongst the Staff as well as place in the notice board of your establishment.
- ✓ 2. The Systems Officer, District Judiciary, Chirang. He is requested to upload the advertisement in the official website as well as to forward a Scanned copy of the advertisement via e-mail to all the District and Sessions Judge establishment of the State.
3. Notice Board, O/o the District & Sessions Judge, Chirang.
4. Office file.

  
( D.J. Mahanta )  
District & Sessions Judge,  
Chirang, Kajalgaon

*17.06.2018*